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Title: Introduction of 'The Code of Criminal Procedure (Amendment) Bill, 2016. (Amendment of section 260).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

15.40 1/2 hours